

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 64 OF 2016 &  
IA No. 163 of 2016**

**Dated: 09<sup>th</sup> May, 2016**

**In the matter of:**

**Nabha Power Ltd.**

**Versus.**

**Punjab State Electricity Regulatory Commission & Anr.**

**....Appellant(s)**

**....Respondent(s)**

**ORDER**

The Bench has not assembled today. As agreed by the parties, list  
the matter on **16.05.2016**.

**COURT MASTER**